

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 2024
TO BE ANSWERED ON 03.03.2020

WATER TREATMENT PLANT

2024. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken or proposes to take any steps to install water treatment plant in every village of backward and tribal areas of the country, especially in Gadchiroli-Chimur, a tribal dominated area in Maharashtra; and
- (b) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Rural water supply is a State subject. The Government of India supplements the efforts of States / Union Territories (UTs) by providing them financial and technical assistance through the centrally sponsored scheme, Jal Jeevan Mission. States/ UTs plan, approve and implement drinking water supply schemes. An amount of Rs. 345.28 crore has been released to the Government of Maharashtra during the current year in this regard.

The Zilla Parishads of Gadchiroli and Chandrapur districts have informed that the Water Treatment Plants (WTPs) are installed in those villages, where quality of water is not good and excess of fluoride, iron and turbidity are found in the water. In Gadchiroli district, 8 Fluoride Removal Plants, 5 Iron Removal Plants and 5 Turbidity Removal Plants have been installed. In addition, 13 WTPs, 53 Reverse Osmosis Treatment Plants and 16 De-fluoridation Units have been installed in five Tehsils of Gadchiroli-Chimur Lok Sabha constituency, Chandrapur district, including backward and tribal areas.